

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) Yes, Sir.

(b) A case under section 243 IPC has been registered at the Police Station Kalkaji and 2 persons have been arrested.

Criteria for telecasting of Hindi feature films

*355. SHRIMATI RATAN KUMARI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state what criteria have been laid down for telecasting Hindi feature films on the Doordarshan for the first time, as well as for the second time?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): Hindi feature films for telecast on Doordarshan are selected on the basis of the (Following broad criteria:

<a) International/National/State Awards won;

(b) Thematic Value; (c) Cinematic Value;

(d) Entertainment Value;

(e) Year of Production;

<f) Number of times the film was shown on TV and by which Kendra; and

(g) Suitability for family viewing.

Normally feature films are not re-telecast on Doordarshan. However, Doordarshan may re-telecast films of high artistic and entertainment value after a period of three years has lapsed since their first telecast.

Warning by Punjab PoHce regarding attack on General Vaidya

356. SHRI SHANKER SINH VAGHELA;

SHRI ATAL BIHARI VAJPAYEE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a report appearing in

'India Today' of 31st August, 1986 to the effect that Punjab Police had warned the Central Government at least four times about an attack on General Vaidya and other key officers involved in Operation Blue Star;

(b) if so, what action was taken each time when the warning was received; and

(c) whether Mrs. Vaidya has described the security arrangements for General Vaidya as inadequate and careless?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) and (b) Government have seen the report. No such information was furnished by the Government of Punjab.

(c) Government have seen reports to this effect in some newspapers.

Catchment areas covered by Social Forestry in Meghalaya

*357. SHRI JERLIE E. TARIANG: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state;

(a) what are the names of the catchment areas in Meghalaya where comprehensive soil conservation measures had been taken up during the Sixth Five Year Plan period; and

(b) what are the names of afforestation areas covered by Social Forestry in Meghalaya during the above period?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL): (a) and (b) The information is given in statement I any II. (See below). The Social Forestry Programme generally covered the entire state during the Sixth Five Year plan period.

Statement I

Soil Conservation work was done in the following Catchments in Meghalaya during Sixth Five Year Plan

Sl. No.	District	Catchment
1	East Khasi Hills	(1) UMNIR (2) MAWMIH (3) CHERRAPUNJEE
2	West Khasi Hills	(1) UNSIEJ-UMSAW (2) SAPRIANG (3) PDEN-TUNNIAW
3	Jaintia Hills	(1) MYNTOU
4	West Garo Hills	(1) UPPER GANOL
5	East Garo Hills	(1) UPPER DAMRING.
		TOTAL 9

Statement II

Afforestation Centres during Sixth Five Year Plan period in Meghalaya

S. No.	Name of afforestation centre	S. No.	Name of afforestation centre
1	NORTH EASTERN POLICE ACADEMY	19	PHYRNAI
2	MAWRONG	20	SOHRA
3	MAWTNENG	21	NONGKYA
4	BHOILINBONG	22	THAD
5	SUMER	23	LAITMAWROH III
6	BYRNIHAT	24	NASHAINT
7	UMKEI	25	JATAH NONGLYER
8	MYRDON	26	SONIDAN-II
9	LUMSHYIAP	27	SAHLAIT
10	MAWTARI	28	NONGSDER
11	UMSAWLAIT	29	PDENGSHNONG
12	LYNGKYRDEM	30	NONGRIM
13	WAHLYNGKHAT	31	MAWKIS-YIEM
14	POMLUM	32	MAWROH
15	LAITMAWRD	33	UMKHOI
16	LAITSHUTNUM	34	MAWKANGI
17	DONIDAN	35	THAD-III
18	UMSOHLAIT	36	MAWRATHUD
		37	BHOILASA
		38	TIHNONGBAB

S. No. Name of afforestation Centre

- 39 TYLLANG
- 40 MAWTHUNGKPER
- 41 MAWKYRWAT
- 42 RAMBARI-I
- 43 RAMBARI-II
- 44 RAMBARI-III
- 45 RAMBARI-IV
- 46 RAMBARI-V
- 47 MAWLYNGKHAT
- 48 MAWDUH-I
- 49 MAWDUH-II
- 50 LAD NONGTRAW
- 51 LUMKYNJAH
- 52 NONGKHLAW KYN Shi-I
- 53 MAWKAWANG
- 54 MAWKADIANG-II
- 55 MAWMAIRANG
- 56 PYNDEMSAKWANG
- 57 WEILOI
- 58 MARSHILLONG-I
- 59 MARSHILLONG II
- 60 SOHKHYLLAM
- 61 NONGMYLLAN
- 62 MAWRIAT-I
- 63 MAWRIAT-II
- 64 BYRTHA
- 65 SHAHRAMHAH
- 66 RUGEI MAWSAW
- 67 IAMKHLAM
- 68 MAWSAPNGAP
- 69 MAWLARSNGI
- 70 MAWKADOH
- 71 MAWMAIRANG II

S. No. Name of afforestation Centre

- 72 MAWMAIRANG III
- 73 DAMMAWBLEI
- 74 HILLAND I
- 75 HILLAND II
- 76 MARANGLANG I
- 77 MARANGLANG II
- 78 MAWTHLEI
- 79 LUM MAWKATH (MARKA : V)
- 80 LUM MARALONG
- 81 DIENGSHAH RAMSHAH (SALDOM)
- 82 MAWLANGREN
- 83 TYLLANG II
- 84 LAWSE
- 85 NONGKHLAW II
- 86 NONGKHLAW III
- 87 MAWSHAN I
- 88 MAWSHAN II
- 89 RAMBARI VI
- 90 NONGRITA
- 91 SYNDULI I
- 92 SYNDULI II
- 93 NONGLWAI
- 94 NONGJYLLIEH
- 95 JAIDOH
- 96 LAITMAWPAT (MAWRONG)
- 97 MAWTHIBAH
- 98 MAWLANGREN II
- 99 MAWLANGREN III
- 100 MAWPUNI
- 101 MAWPUN II
- 102 MAWKADIANG III
- 103 MAWKADIANG II

S. No. Name of afforestation Centre

104	PATHAR MAWROH
105	SYNDULI III
106	BYPRI
107	LAWJYLLIEH
108	DOMWAHLANG
109	NONGRITANG II
110	UMJARAIN
111	RANGMAW
112	MAWHIANG
113	NONGRITONG III
114	UMJARAIN II
115	UMJARAIN III
116	MOULSEI
117	NONGBAGH
118	NARTIANG
119	KHANDULI
120	THURUK
121	SAPHAK
122	MALHOI
123	TAGSENG
124	ALIANG
125	MADUR
126	TANG-RUB
127	LURA
128	CHITUNG
129	NONGKHROH
130	SAMIN SONGKHAMA
131	NAPAK
132	DARUGIRI
133	RONGJENG
134	CHIMANGGIRI
135	MANDAL

Development of indigenous jet engine for the Light Combat Aircraft

*359. SHRI SURESH KALMADI: SHRI DHARAM CHANDER PRASHANT: Will the PRIME MINISTER be pleased to refer to Unstarred Question 2161 given in the Rajya Sabha on the 14th August, 1986 and state;

(a) what is the latest progress in the development of indigenous jet engine for Light Combat Aircraft (LCA) being developed by the Gas Turbine Research Establishment;

(b) by when it is likely to be ready for production; and

(c) whether Government have placed any orders for the import of US F-404 jet engines for LCA?

THE MINISTER OF STATE IN THE DEPARTMENT OF RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SING): (a) The indigenous GTX engine programme is progressing satisfactorily. The prototype engine has test-run upto 100 per cent of its design RPM. A second prototype with certain modifications is under fabrication and would soon be bench tested. A variant of the GTX engine to fulfil the requirements of the LCA has been evolved.

(b) The indigenous engine is likely to be released for production by mid 1990s.

(c) Yes Sir. A contract has been signed for supply of a few engines to serve as interim power plant for the LCA till the indigenous engines become available.

Provision of Public Call Offices

*359. DR. BAPU KALDATE: Will the Minister of COMMUNICATIONS be pleased to state;

(a) whether the Mahanagar Telephone Nigam Ltd. had revoked its policy to provide Public Call Office, (PCOs) at hotels, nursing homes, hospitals, societies, hotels institutions, restaurants, clubs and educational institution due to the scarcity of adequate lines and telephone machines; and